

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 2161/2016

The 25th day of April, 2019

**HON'BLE MR. PRADEEP KUMAR, MEMBER (A)
HON'BLE MR. ASHISH KALIA, MEMBER (J)**

Anshu Tyagi

Age 33 Years

D/o Sh. Vijay Pal Singh Tyagi

W/o Sh. Kuldeep Kumar,

R/o H.No. 14A, Sector-4,

DIZ Area, New Delhi-110001

..Applicant

(By advocate: None)

VERSUS

1. The Secretary
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi
FC-18, Institutional Area,
Karkardooma, Delhi-110092
2. The Director
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi
FC-18, Institutional Area,
Karkardooma, Delhi-110092
3. Govt. of NCT of Delhi
The Chief Secretary
New Secretariat, I.P. Estate,
New Delhi

...Respondents

(By advocate: None)

ORDER (ORAL)**By Mr. Pradeep Kumar, Member (A)**

None has appeared on behalf of the applicant. It is seen from the records that even on previous date none has appeared on his behalf. It is presumed that the applicant is not interested in pursuing the matter.

The OA is accordingly dismissed in default for non-prosecution.

(ASHISH KALIA)
Member (J)

(PRADEEP KUMAR)
Member (A)

/Daya /